

the Ministry of Health before these are included in the National Water Supply and Sanitation Programme.

(b) Normally sanction is issued by the Health Ministry in about six weeks. Delays occur only when States furnish incomplete proposals.

(c) Yes, there was a proposal that rural water supply schemes costing upto Rs. 5 lakhs be allowed to be implemented by States without a second scrutiny by the Centre but it was not accepted because some of the States do not have a well organised Public Health Engineering Department and Central scrutiny by experts is desirable; while others appreciate Central help and guidance provided in the process of scrutiny.

Rural Education Campaign

123. **Shri K. N. Tiwary:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether Government's attention has been drawn to the fourth Conference of the All India Panchayat Parishad Plan for rural education campaign; and

(b) if so, the steps taken by the Central Government on the recommendation of the Conference?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) and (b). The Fourth Conference of the All India Panchayat Parishad has recommended that the General Council of Parishad may set up a small committee to work out a comprehensive programme for the All India Panchayat Parishad. The Plan for rural education campaign is to be worked out in detail by this Committee. The recommendations of the Committee on the subject would be considered by the Government on receipt.

Santa Cruz Airport

124. **Shri D. J. Naik:**
Shri Vidya Charan Shukla:

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that transmission testing tower belonging to a private Engineering Company on the eastern side of Santa Cruz Airport is a dangerous obstruction for flying of Jet aircraft; and

(b) if so, the steps taken to remove the tower?

The Minister of Civil Aviation (Shri Kanungo): (a) and (b). The transmission testing tower belonging to a private Engineering Company on the eastern side of the Santa Cruz airport which constituted flying hazard has since been dismantled and removed.

Tourists Centres

*125. { **Shri Bibhuti Mishra:**
Shri K. N. Tiwary:
Shri R. S. Pandey:

Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 1446 on the 29th March, 1964 and state the progress made in the matter of development of Tourist Centres in the country?

The Minister of Transport (Shri Raj Bahadur): In addition to the places mentioned in reply to Unstarred Question No. 1446 answered on the 29th March, 1964 the Working Group have since visited Gulmarg to prepare a Master Plan for its integrated development as a winter sport centre.

The Report of the Working Group on Kovalam has since been accepted by the Government of Kerala and is under examination of the Planning Commission. A copy will be placed in the Library of the Sabha when the Report is finalized.